## GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

#### LOK SABHA

### UNSTARRED QUESTION No. 2060

ANSWERED ON 31<sup>ST</sup> JULY, 2025

#### IMPLEMENTATION OF PMFME SCHEME IN MADHYA PRADESH

#### †2060. SHRI BUNTY VIVEK SAHU:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the details and the objectives of the Prime Minister Formalisation of Micro Food Processing Enterprises (PMFME) scheme along with the States where it is being implemented;
- (b) the number of loans sanctioned and the total financial amount involved therein under the said scheme till June 2025;
- (c) the amount sanctioned as seed capital assistance to Self Help Groups thereunder till June 2025;
- (d) the number of incubation centres approval and those operational under this scheme till June 2025; and
- (e) whether the scheme is being implemented in Madhya Pradesh and Chhindwara Lok Sabha Constituency and if so, the progress thereof and if not, the time by which it is likely to be implemented there?

#### **ANSWER**

# THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH)

- (a). As part of Atmanirbhar Bharat Abhiyan, Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country. The scheme is operational from 2020-21 to 2025-26 with an outlay of Rs. 10,000 Crore. The objectives of the scheme are to build capacity of micro enterprises through increased access to credit, integration with organized supply chain by strengthening branding and marketing, increased access to common services, strengthening of institutions, research & training in the food processing sector.
- (b) to (d). Under the PMFME Scheme, the progress till  $30^{\text{th}}$  June 2025 is detailed below:
  - i. 1,44,517 loans have been sanctioned under the Credit Linked Subsidy for an amount of Rs. 11501.79 crores.
  - ii. Seed capital assistance has been sanctioned for 3,48,907 SHG members for an amount of Rs. 1182.48 crores.
  - iii. 76 Incubation Centres have been approved in the country out of which 20 Incubation Centres have been commissioned.
- (e). The PMFME Scheme is implemented across the country including the State of Madhya Pradesh. The progress of the scheme in the State of Madhya Pradesh including the district of Chhindwara till 30<sup>th</sup> June 2025 is as under:

For the State of Madhya Pradesh:

- **Credit Linked Subsidy**: 9910 loans have been sanctioned under Credit linked Subsidy for an amount of Rs. 879.43 crores.
- **Seed Capital support**: 13,733 SHG members have been approved for an amount of Rs. 43.63 crores.
- **Incubation Centre:** 3 Incubation Centres have been approved with grant-in-aid of Rs. 9.87 crores.

For the district of Chhindwara, 272 loans with an amount of Rs.19.90 crores have been sanctioned under Credit linked Subsidy and Seed capital assistance has been approved for 105 SHG members with amount of Rs. 0.42 Cr.

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